

(b) the number of air taxis in operation as on 31st March, 1990; and

(c) the extent to which the operation of air taxis has affected the sales and operation of the Indian Airlines and Vayudoot, separately?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Air Taxis Services are being operated by three parties at present. The Air Taxi operations are permitted to all airports, open for scheduled operations, subject to clearance by the concerned airport authorities. No routes are prescribed for the operation of Air Taxis.

(b) Two.

(c) The operations of Air Taxis have not affected the sales/operation of Indian Airlines or Vayudoot.

Electric connection to Residents of Bank Colony, Shahdara and Jharera Village

4241. **SHRI HET RAM:**
DR. BENGALI SINGH:
SHRI RAM SINGH
SHAKYA:

Will the Minister of ENERGY be pleased to state:

(a) whether any proposal to provide domestic electric connections to residents of Bank Colony, Shahdara, Delhi and Jharera village under Delhi Cantt; and

(b) if so, the steps taken to provide the same and the time by which electric connections will be provided there?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b) The information is being collected and will be laid on the Table of the House.

FDI
Foreign Collaboration 70

4242. **SHRI GOPI NATH GAJAPATHY:** Will the Minister of INDUSTRY be pleased to state:

(a) the numbers of foreign collaboration approved by Government as on 31 December, 1989;

(b) whether Government have dropped some of those collaborations;

(c) if so, the reasons therefor; and

(d) the impact in the relations of India with those countries due to the dropping of those collaborations?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The number of approvals granted for foreign collaboration during the last five years is as follows:—

| <i>Year</i> | <i>No. of approvals</i> |
|-------------|-------------------------|
| 1985 | 1024 |
| 1986 | 957 |
| 1987 | 853 |
| 1988 | 926 |
| 1989 | 605 |

(b) and (c) After Government approval is obtained, it is for the entrepreneurs to take steps to implement the project on the basis of the terms and conditions of the approval. The question of Government dropping some of the approved collaborations does not normally arise. However, as per available information, one collaboration proposal which was approved in 1989 under a particular scheme has been cancelled by Govt. as it did not fall within the scope of that scheme. The proposal is now being considered in the appropriate forum.

(d) As foreign collaboration arrangements are usually considered to be of a commercial nature, non-implementation of approvals granted is not likely to have any impact on relations with other countries.